

versions) published in Notification No. S.O. 800(E) in Gazette of India dated the 12th November, 1982 under sub-section(4) of section 133 of the Motor Vehicles Act, 1939.

[Placed in Library See No. LT—5971/83]

(3) A copy of Notification No. G.S.R. 59 (Hindi and English versions) published in Gazette of India dated the 15th January, 1983 approving the Tuticorin Port (Authorisation of Pilots) Amendments Regulations 1981, framed by the Board of Trustees of the Port of Tuticorin in exercise of the powers conferred by the Major Port Trusts Act, 1963; under sub-section (4) of section 124 of the said Act.

[Placed in Library See No. LT—5972/83].

(4) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of the Cochin Shipyard Limited, Cochin; for the year 1981-82.

(ii) Annual Report of the Cochin Shipyard Limited Cochin, for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT—5973/83].

(b) (i) Review by the Government on the working of the Mogul Line Limited, Bombay; for the year 1981-82.

(ii) Annual Report of the Mogul Line Limited, Bombay; for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT—5974/83].

SUGAR CESS RULES, 1982, REVIEW ON AND ANNUAL REPORT OF DEVELOPMENT COUNCIL FOR SUGAR INDUSTRY FOR 1981-82 AND A STATEMENT FOR DELAY

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD): I beg to lay on the Table:—

(1) A copy of the Sugar Cess Rules 1982 (Hindi and English versions) published in Notification No. G.S.R. 720(E) in Gazette of India dated the 25th November, 1982 under sub-section (3) of section 6 of the Sugar Cess Act, 1982.

[Placed in Library See No. LT—5975/83].

(2) A copy of the Annual Report (Hindi and English versions) of the Development Council for Sugar Industry for the year 1981-82, under sub-section (4) of section 7 of the Industries (Development and Regulation) Act, 1951:—

(3) A statement (Hindi and English versions) regarding Review by the Government on the working of the Development Council for Sugar Industry for the year 1981-82.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library See No. LT—5976/83].

ANNUAL REPORT OF AND REVIEW ON THE WORKING OF THE SCHOOL OF BUDDHIST PHILOSOPHY, LEH-LADAKH FOR 1981-82 AND A STATEMENT FOR DELAY.

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): I beg to lay on the Table:—

(1) (i) A copy of the Annual Report (Hindi and English versions) of